

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **01.10.2026** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 489/2026 For Condone Delay IA No. 1387/2026	State Bank of India Vs Dr. Renuka Rani Maganti & Anr.	Mr. Pranava Charan	
2.	Comp App (AT) (CH) (Ins) No. 534/2026	Bank of India representing the Erst. CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd) Vs Invent Assets Securitisation and Reconstruction Pvt Ltd	Mr. T Ravichandran	
3.	Comp App (AT) (CH) (Ins) No. 535/2026	Bank of India representing the Erst. CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd) Vs Puissant Global Pvt Ltd & 2 Ors.	Mr. T Ravichandran	

4.	Comp App (AT) (CH) (Ins) No. 536/2026	Bank of India representing the Erst. CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd) Vs Puissant Global Pvt Ltd	Mr. T Ravichandran	
5.	Comp App (AT) (CH) (Ins) No. 538/2026	T Sathisan Chairman of the Monitoring Committee, Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd)	Mr. T Ravichandran	
6.	Comp App (AT) (CH) (Ins) No. 502/2026 To Dispense with IA No. 1419/2026	Bank Of Baroda Sole Financial Creditor Vs C Shivakumar R Erst. Promoter, Kavveri Telecom Infrastructure Ltd & 3 Ors.	Mr. T Ravichandran	
7.	Comp App (AT) (CH) (Ins) No. 516/2026 For Exemption IA No. 1468/2026 For Urgent Listing IA No. 1469/2026 For Stay IA No. 1470/2026	Vivek Kumar Ratakonda, Resolution Applicant of Baron Infotech Ltd Vs Ahalada Rao Vummenthala, RP of Baron Infotech Limited & 2 Ors.	Ms. Pavni Dada	Ms. Janani Shankar For Caveator

Notice before Admission

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 459/2026	Global Fresh Imports and Exports, rep by its Partner and Authorised Rep., Jakkam Ranga Bhupal Reddy Vs Polimeraas Ltd	Mr. Raja Shekar Rao Salvaji	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	IA No. 1201/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No.1213, 1215/2024 For Stay IA No. 1216/2024 To Adv. Hg. IA No. 395/2025 (Interim Order)	A Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & 2 Ors. WITH	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1

10.	IA No. 1203/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 444/2024 For Exemption IA No. 1218/2024 For Direction IA No. 1219/2024 (Interim Order)	A Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & Anr	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
11.	IA No. 1081/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 378/2026 For Stay IA No. 1080/2026	Madurai Tuticorin Expressways Limited Vs Canara Bank	Ms. Geeta Battula	Mr. Manav Gecil Thomas
12.	IA No. 1229/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 433/2026	Punjab National Bank Sole Financial Creditor Vs Ujwal Kotagiri & 2 Ors. WITH	Mr. T Ravichandran	
13.	IA No. 1230/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 434/2026	Punjab National Bank Sole Financial Creditor Vs Rohan Varma Constructions Pvt Ltd & 3 Ors. WITH	Mr. T Ravichandran	
14.	IA No. 1232/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 435/2026	Punjab National Bank Sole Financial Creditor Vs Ujwal Kotagiri & 4 Ors.	Mr. T Ravichandran	
15.	Comp App (AT) (CH) (Ins) No. 495/2025 For Stay IA No. 1400/2025 For Direction IA No. 1290/2026	Union Bank of India Vs Canara Bank & Anr.	Mr. C Edser Raj	Mr. ML Ganesh R1
16.	Comp App (AT) (CH) (Ins) No. 209/2026 For Stay IA No. 595/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd WITH	Mr. Advait R	Dr.S Sathiyarayanan For Caveator
17.	Comp App (AT) (CH) (Ins) No. 210/2026 For Stay IA No. 596/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd WITH	Mr. Advait R	Dr.S Sathiyarayanan For Caveator
18.	Comp App (AT) (CH) (Ins) No. 211/2026 For Stay IA No. 597/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd WITH	Mr. Advait R	Dr.S Sathiyarayanan For Caveator

19.	Comp App (AT) (CH) (Ins) No. 212/2026 For Stay IA No. 598/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd	Mr. Advait R	Dr.S Sathiyarayanan For Caveator
20.	Comp App (AT) (CH) (Ins) No. 438/2026 For Stay IA No. 1240/2026 For Exemption IA No. 1241/2026	Radha Assets LLP Vs MCM Pacific Pte Ltd & Anr. WITH	Mr. Puneet Yadav	
21.	Comp App (AT) (CH) (Ins) No. 354/2026 For Stay IA No. 991/2026 For Exemption IA No. 992/2026 (Interim Order)	Lanco Kondapalli Pvt Ltd Vs MCM Pacific Pte Ltd & 2 Ors. WITH	Mr. Puneet Yadav	Ms. Madhupreetha Elango R2
22.	Comp App (AT) (CH) (Ins) No. 355/2026 For Exemption IA No. 993/2026 For Stay IA No. 994/2026 (Interim Order)	Radha Assets LLP Vs MCM Pacific Pte Ltd & Anr.	Mr. Puneet Yadav	Ms. Madhupreetha Elango R2

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	IA No. 1442/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 376/2024	South India Corporation Pvt Ltd Vs Tamil Nadu Power Generation Corporation Ltd	Mr. AR Ramanathan	Mr. ST Raja
24.	IA No. 1362/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 653/2025 For Exemption IA No. 1816/2025 For Stay IA No. 1817/2025	Kalvakuntla Sudhir Rao Vs State Bank of India & Anr. WITH	Mr. Sharath Chandran	Mr.Pranava Charan R1
25.	IA No. 1363/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 654/2025 For Stay IA No. 1818/2025 For Exemption IA No. 1819/2025	Kalvakuntla Suhan Rao Vs State Bank of India & Anr.	Mr. Sharath Chandran	Mr.Pranava Charan R1
26.	IA No. 1428/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 42/2026	JC Flowers Asset Reconstruction Pvt Ltd Vs Chennai Elevated Tollway Limited	Mr. H Karthik Seshadri	Mr. PJ Rishikesh

27.	IA No. 1329/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 269/2026 For Stay IA No. 757/2026 For Exemption IA No. 759/2026 For Urgent Hearing IA No. 1150/2026 For Condone Delay IA No. 758/2026	Shoukath Sherif Vs Jammu And Kashmir Bank Ltd & 2 Ors.	Ms. Abitha Banu	Mr. VV Sivakumar R1
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Admission - Notice Ordered

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No. 346/2026 For Stay IA No. 970/2026	Workmen of Dunlop Polymers Ltd, Rep by Dunlop Polymers Employees Union Vs RP, Madhugiri Venkatarayappa Sudarshan & 3 Ors.	Ms. Maitreyi Krishnan	
B. Without Interim Order				
29.	Comp App (AT) (CH) (Ins) No. 379/2026 For Stay IA No. 1083/2026	Shilpa Basavaraj Suspended Director of BNH Infra Projects India Pvt Ltd Vs BNH Infra Projects Pvt Ltd., Corporate Debtor, rep by its IRP, Shirley Mathew & Anr.	Mr. Praveen R	Mr. T Ravichandran R1

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	Comp App (AT) (CH) No. 98/2023 Contempt Case No. 1/2024	Ravikumar Distilleries Ltd & Anr. Vs Liquor India Ltd & 25 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. Y Suryanarayana R1-R4 R9-R11
B. Without Interim Order				
31.	Comp App (AT) (CH) No. 41/2022 For Stay IA No. 529/2022	V Ravi Prakash Vs Associated Broadcasting Company Pvt Ltd & 9 Ors. WITH	Mr. GVL Murthy Mr. J Teja Verma	Mr. Chandramouli Prabhakar - R1 Mr. Adith Narayan Vijayaraghavan-R2, R3 Mr. D. Pavan Kumar R4-R8 Mr. Arvind Srevatsa R9 Mr. DVAS Ravi Prasad R10

32.	Comp App (AT) (CH) No. 114/2022 For Stay IA No. 1036/2022	MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors	Mr.SV Pravin Rathinam	Mr. Adith Narayan Vijayaraghavan R2, R3 Mr. D Pavan Kumar R4-R8 Mr. DVAS Prasad R10
33.	Comp App (AT) (CH) (Ins) No. 430/2023	Winntus Formworks Pvt Ltd Vs Aishwarya Business Corporation Pvt Ltd	Mr. Gursat Singh	Mr. John T Sebastian

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34.	Comp App (AT) (CH) (Ins) No. 52/2024 For Stay IA No. 153/2024	Sankalp Recreation Pvt Ltd in Consortium with Globe Ecologistics Pvt Ltd Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors WITH	Mr. Abhishek Jenasenan	Mr. T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
35.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No. 1432/2023 For Interim Injunction IA No. 1252/2024 For Direction IA No. 1253 & 1254/2024 (Interim Order)	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors	Mr. SK Harinarayanan	Mr. T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
36.	Comp App (AT) (CH) (Ins) No. 300/2026 For Stay IA No. 851/2026 To dispense with IA No. 853/2026	GRK Reddy Vs Pegasus Assets Reconstruction Company Pvt Ltd & Anr	Ms. M Savitha Devi	Mr. R Imayavaramban R1 Mr. Adeel Parkar R2
B. Without Interim Order				
37.	Comp App (AT) (CH) (Ins) No. 94/2024	INTUC Union, Shree Ambika Sugars Ltd & Anr. Vs Anurag Goel & Anr	Mr. P Ulaganathan	Mr. Anant Merathia R1 Mr. Avinash Krishnan Ravi- R2
38.	Comp App (AT) (CH) (Ins) No. 357/2024 For Stay IA No. 975/2024	Jain Irrigation Systems Ltd Vs Anurag Goel,Liquidator of Shree Ambika Sugars Ltd & Anr WITH	Mr. BSV Prakash Kumar	Mr. Anant Merathia R1 Mr. Avinash Krishnan Ravi R2
39.	Comp App (AT) (CH) (Ins) No. 437/2024 For Direction IA No. 1193/2024	Jain Irrigation Systems Ltd Vs Anurag Goel,Liquidator of Shree Ambika Sugars Ltd & 2 Ors	Mr. BSV Prakash Kumar	Mr. Anant Merathia R1 Mr. Avinash Krishnan Ravi R3

40.	Comp App (AT) (CH) (Ins) No. 337/2024 For Stay IA No. 915/2024	Fedex Finance Pvt Ltd Vs Rajendran PR, RP of Asten Realtors Pvt Ltd & 2 Ors.	Mr. Akhil Suresh	Mr. PV Vinod- R1 Mr. Pradeep Joy-R2 R3
41.	Comp App (AT) (CH) (Ins) No. 424/2024 For Stay IA No. 1152/2024	The Executive Engineer Electricity Department Karaikal & Anr. Vs A Subathira & 2 Ors	Mr. Ramasamy Meyyappan	Mr. MS Viswanathan R1 R2 Mr. V Manivannan- R3
42.	Comp App (AT) (CH) (Ins) No. 85/2025 For Stay IA No. 243/2025 For Exemption IA No. 245/2025	Kaluvoy Sreenivasulu Reddy, Former Director of Veracious Builders & Developers & Anr. Vs Shirley Mathew Liquidator of Veracious Builders & Developers Pvt Ltd	Ms. Almira Lasrado	Mr. AP Balaji
43.	Comp App (AT) (CH) No. 103/2025	George Ittan Vs Munnar Ridgetree Residences Pvt Ltd & 6 Ors	Mr. Philip Mathew	Mr. Narayanan P. Potty R1 Ms. S Manjula Devi R2 R3
44.	Comp App (AT) (CH) (Ins) No. 308/2025 For Stay IA No. 911/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Constructions Ltd & Anr. WITH	Mr. PVL Bhanu Prakash	Ms. Aishwarya Nandiwada R1 Mr. Aishvary Vikram R2
45.	Comp App (AT) (CH) (Ins) No. 310/2025 For Stay IA No. 916/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Retail Holdings Pvt Ltd & Anr.	Mr. PVL Bhanu Prakash	Ms. Aishwarya Nandiwada R1 Mr. Pradeep Joy R2
46.	Comp App (AT) (CH) (Ins) No. 629/2025 For Exemption IA No. 1743/2025 For Stay IA No. 1745/2025	SGK Agencies Pvt Ltd Vs Bremels Rubber Industries Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. Abhishek Sriram R2

12:30 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
47.	Comp App (AT) (CH) (Ins) No. 161/2025	Mata Energy Ltd. Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs CA B Nagabhushan RP/Chairman of Monitoring Committee of Mata Energy Ltd & 2 Ors WITH	Ms. Mummaneni Vazra Laxmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R2
48.	Comp App (AT) (CH) (Ins) No. 301/2025 For Stay IA No. 880/2025	Mata Energy Ltd Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA in matter of Mata Energy Ltd. Vs CA Nagabhushan, RP/Chairman of Monitoring Committee in matter of Mata Energy Ltd & 3 Ors WITH	Ms. Mummaneni Vazra Laxmi	
49.	IA No. 1206/2025 (Contempt App.) & IA No. 1080/2025 (To Vacate Stay) in Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025 To Adv. Hg. IA No. 1081/2025 & 1289/2026 For Direction IA No. 1082/2025 (Interim Order)	Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd & 2 Ors	Ms. Mummaneni Vazra Laxmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R3

02:00 PM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1333/2026 (To Recall) in Comp App (AT) (CH) No. 138/2025 For Exemption IA No. 1545/2025 Delay in refiling IA No. 1334/2026	Jaiguhan Venture Properties Pvt Ltd Vs Poovazhagan & 10 Ors	Mr. Arunava Mukherjee	Mr. Arun C Mohan For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No. 934/2024 & 900/2025 For Amendment IA No. 1563/2025 (Part-Heard)	Ahmed Buhari Erst. Director of Coastal Energen Pvt Ltd Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Anant Merathia	Mr. T Ravichandran Ms. D Elavarasi R1/RP Mr. P Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
3.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No. 935/2024 (Part-Heard)	Precious Energy Holdings Ltd BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Vishnu Mohan	Mr. T Ravichandran Ms. D Elavarasi R1/RP Mr. P Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
4.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No. 936/2024 (Part-Heard)	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors.	Mr. Avinash Krishnan Ravi	Mr. T Ravichandran Ms. D Elavarasi R1/RP Mr. P Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
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- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
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VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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